

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 220
(IB)-230(PB)/2021
IA-1091/2024, IA-1093/2024

IN THE MATTER OF:

Kaliber Associates Pvt. Ltd.
(Thorough its Liquidator Mohan
Lal Jain)

...

Applicant

Versus

HPT Constructions Private Limited

...

Respondent

Under Section: 7 of IBC, 2016 (Liq.)

Order delivered on 23.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Re-notify to 27.05.2024.

Sd/-
(COURT OFFICER)